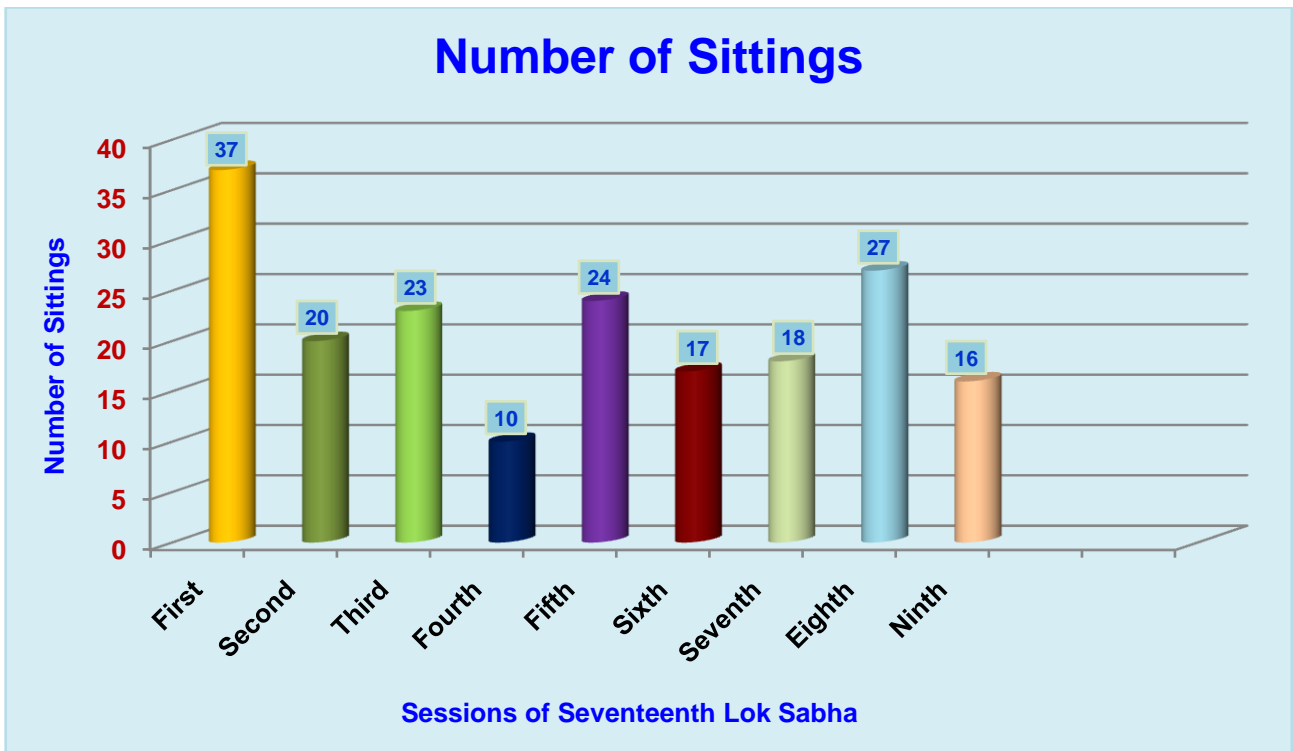




LOK SABHA SECRETARIAT
Press and Public Relations Wing

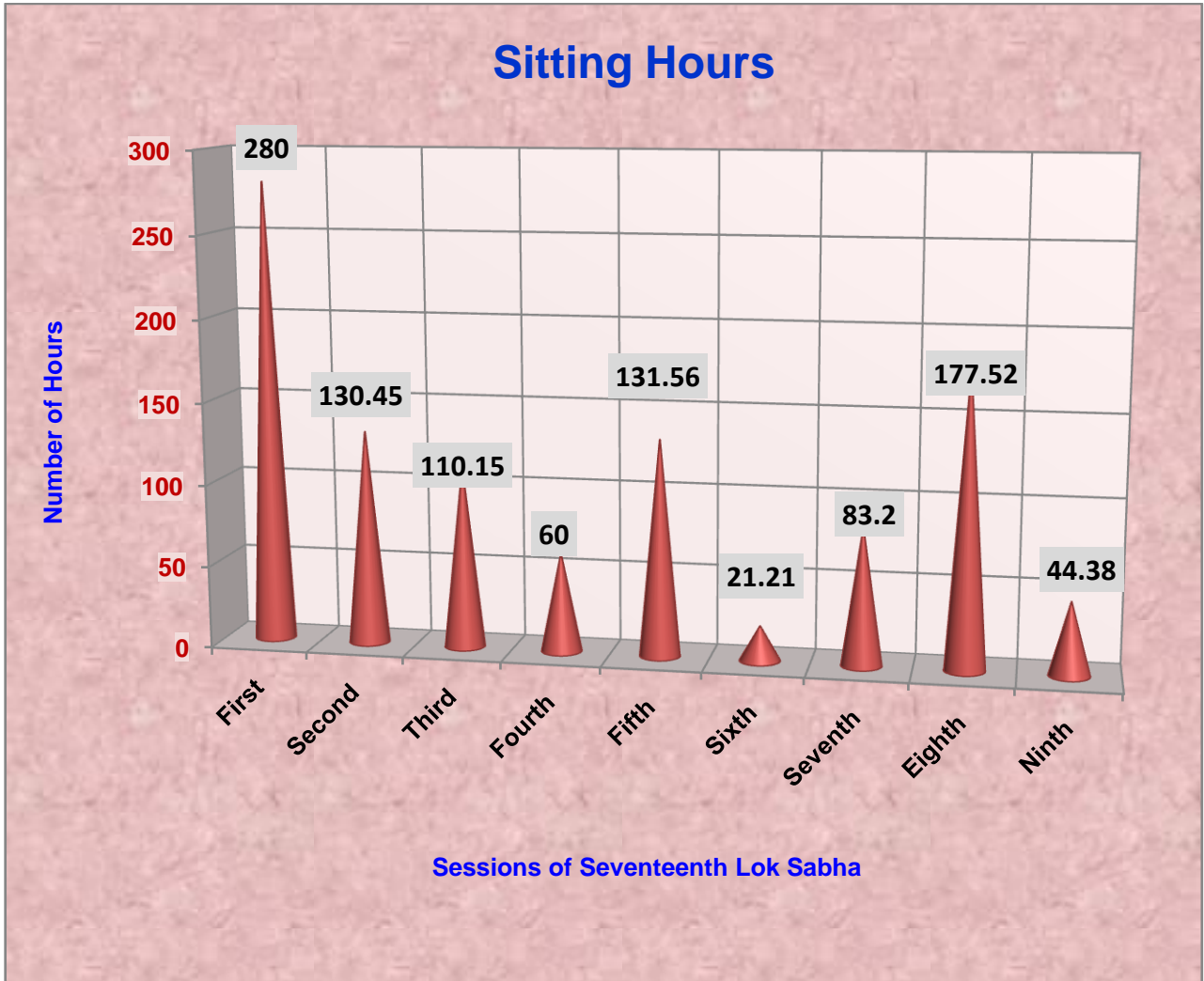
Ninth Session of Seventeenth Lok Sabha: An Overview *

1. **Period of the Session (Ninth Session)** **18 July 2022 – 08 August 2022**
2. **Adjourned sine die on:** **08 August, 2022**
3. **Number of Sittings held (Ninth Session)** **16 Sittings**



4. Total Number of Sitting Hours
(Ninth Session)

44 Hours 38 minutes

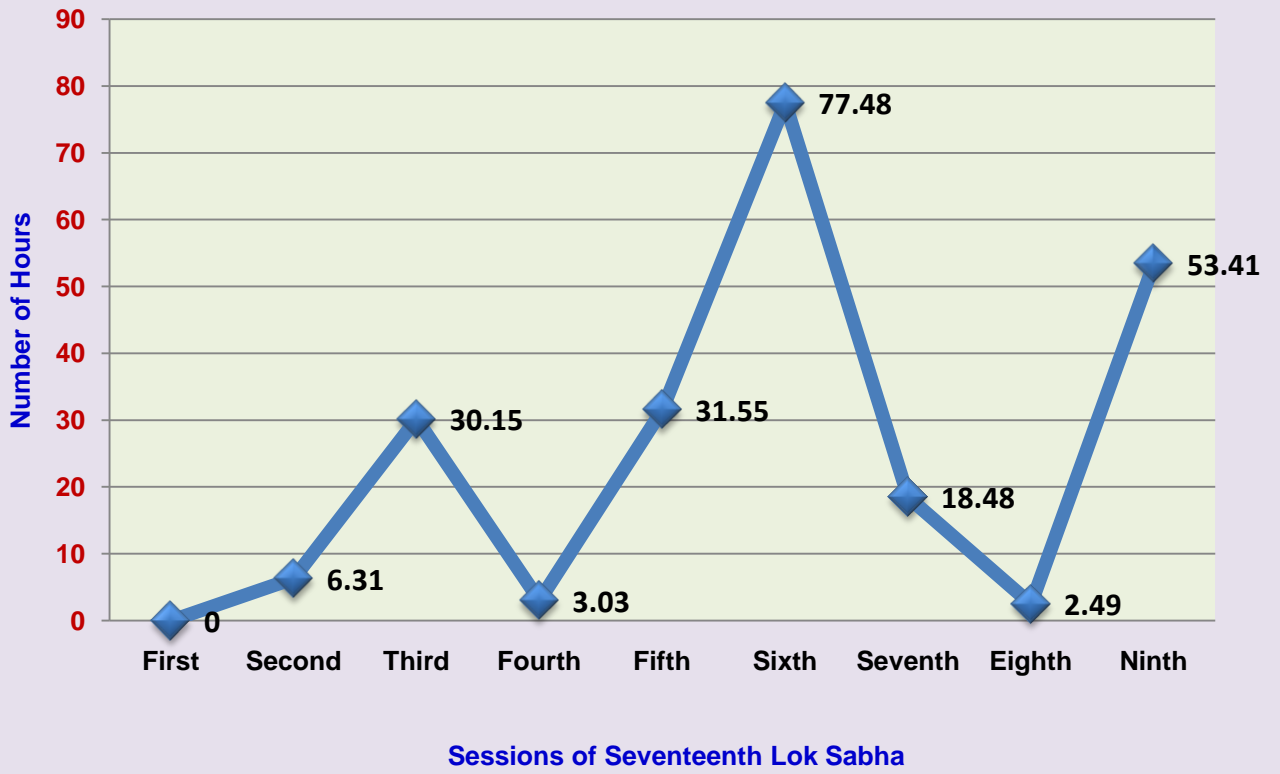


5. Time lost due to interruptions/
forced adjournments (Ninth Session)

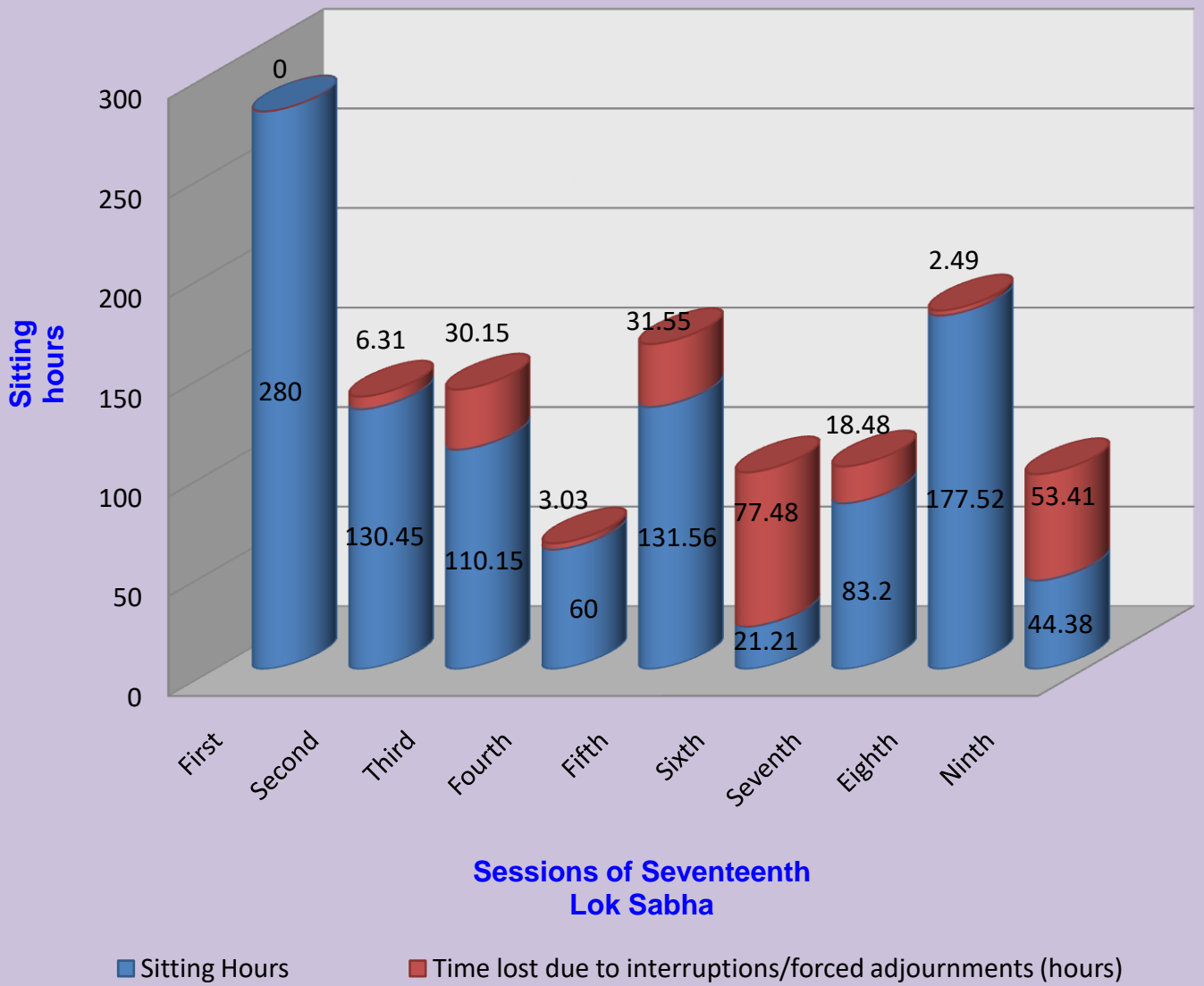
53 hours 41 minutes

Sessions of Seventeenth Lok Sabha	Time lost due to interruptions / forced adjournments
First	Nil
Second	6 hours and 31 minutes
Third	30 hours and 15 minutes
Fourth	3 hours and 03 minutes
Fifth	31 hours and 55 minutes
Sixth	77 hours 48 minutes
Seventh	18 hours 48 minutes
Eighth	02 hours 49 minutes
Ninth	53 hours 41 minutes

Time lost due to interruptions / forced adjournments

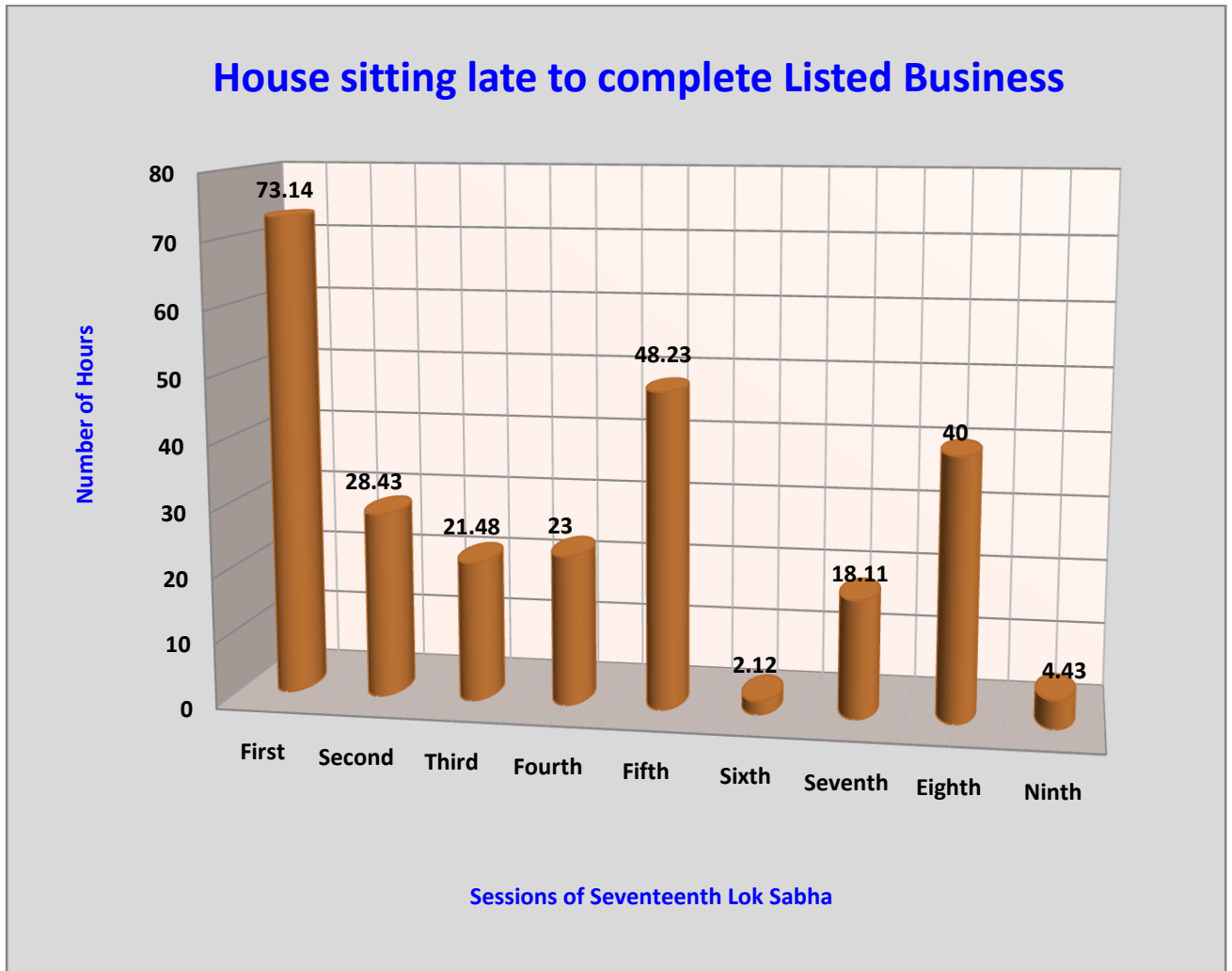


Sitting Hours and Time lost due to interruptions/forced adjournments



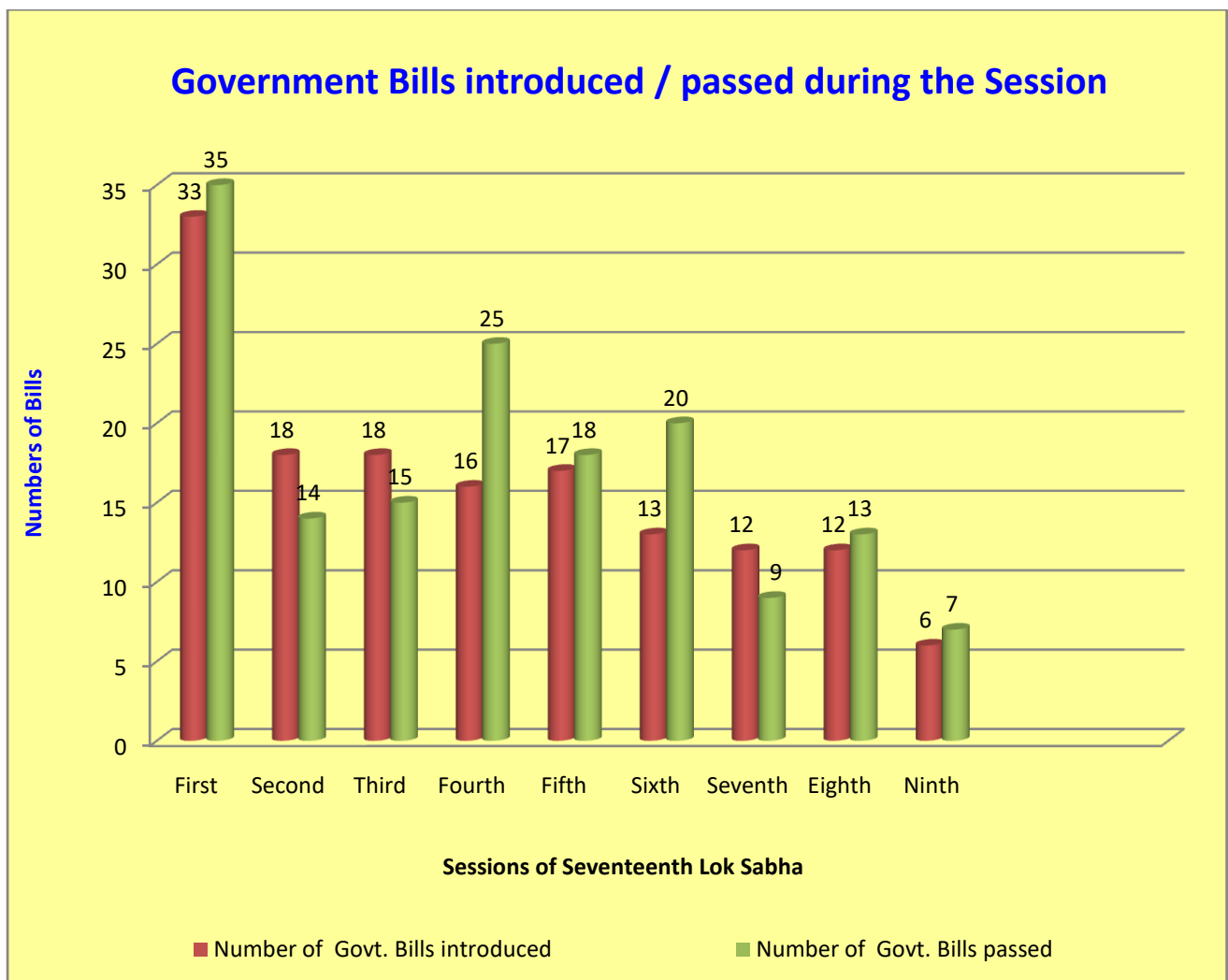
6. House sitting late to complete Listed Business (Ninth Session)

4 hours 43 Minutes



7. Legislative Business – Government Bills

Sessions of Seventeenth Lok Sabha	Number of Government Bills introduced	Number of Government Bills passed
First	33	35
Second	18	14
Third	18	15
Fourth	16	25
Fifth	17	18
Sixth	13	20
Seventh	12	09
Eighth	12	13
Ninth	06	07



LIST OF GOVERNMENT BILLS INTRODUCED DURING THE NINTH SESSION

Sl. No.	Title of the Bill	Date of Introduction
1.	The Family Courts (Amendment) Bill, 2022.	18 July 2022
2.	The Central Universities (Amendment) Bill, 2022.	01 August 2022
3.	The Energy Conservation (Amendment) Bill, 2022.	03 August 2022
4.	The New Delhi International Arbitration Centre (Amendment) Bill, 2022	05 August 2022
5.	The Competition (Amendment) Bill, 2022 introduced in Lok Sabha	05 August 2022
6.	The Electricity (Amendment) Bill, 2022	08 August 2022

LIST OF GOVERNMENT BILLS PASSED DURING THE NINTH SESSION

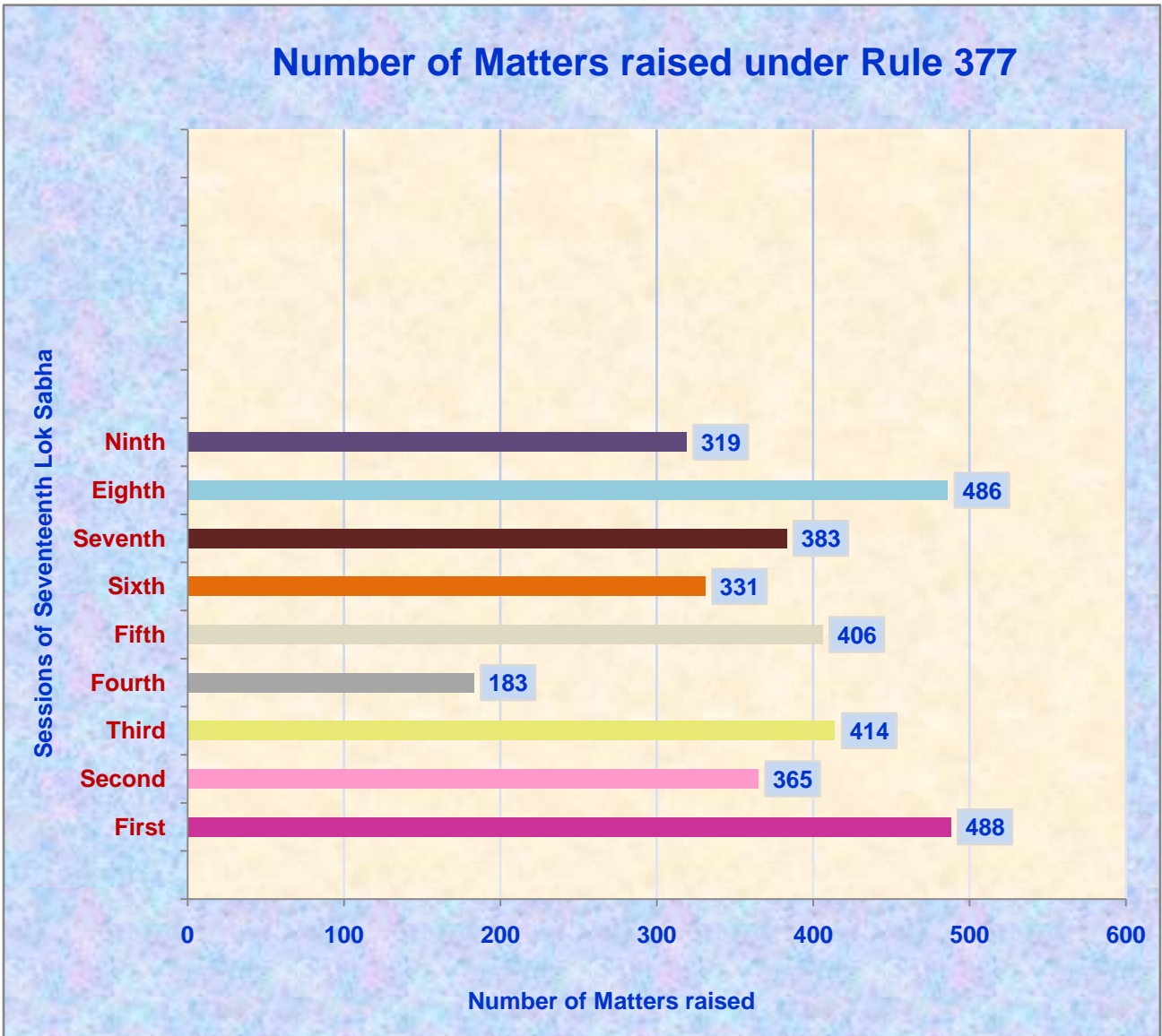
Sl. No.	Title of the Bill	Date of Passing
1.	The Indian Antarctic Bill, 2022	22 July 2022
2.	The Family Courts (Amendment) Bill, 2022	26 July 2022
3.	The National Anti-Doping Bill, 2021	27 July 2022
4.	The Wild Life Protection (Amendment) Bill, 2021	02 August 2022
5.	The Central Universities (Amendment) Bill, 2022	03 August 2022
6.	The Energy Conservation (Amendment) Bill, 2022	08 August 2022
7.	The New Delhi International Arbitration Centre (Amendment) Bill, 2022	08 August 2022

8. Legislative Business -- Private Members' Bills (Ninth Session)

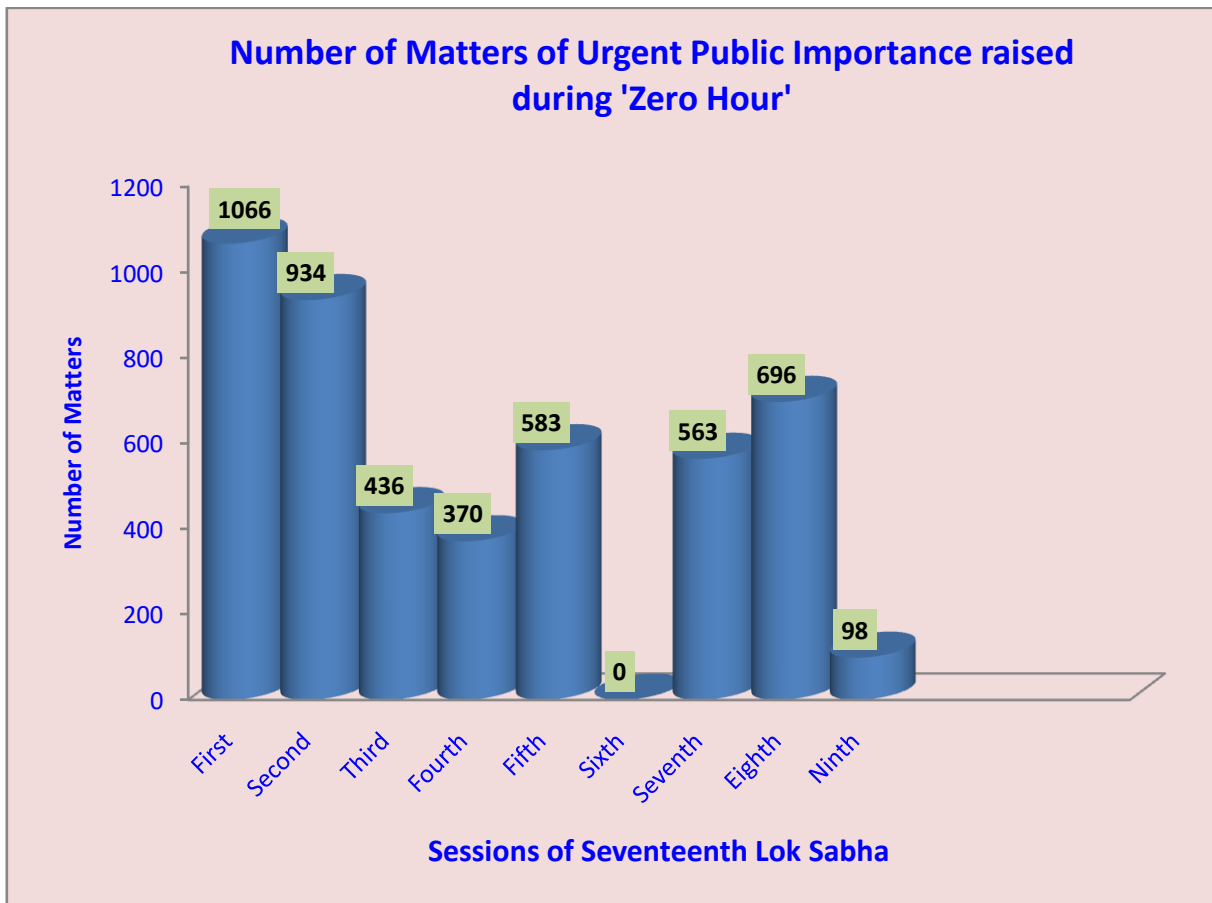
(i)	Introduced	91
(ii)	Passed	00

9. Number of matters raised under Rule 377 (Ninth Session) 319

{Rule 377 stipulates that a member who wishes to bring to the notice of the House a matter which is not a point of order, shall give notice in writing to the Secretary- General specifying clearly and precisely the text of the matter to be raised. The member may be permitted to raise it only after the Speaker has given the consent and at such time and date as the Speaker may fix.}



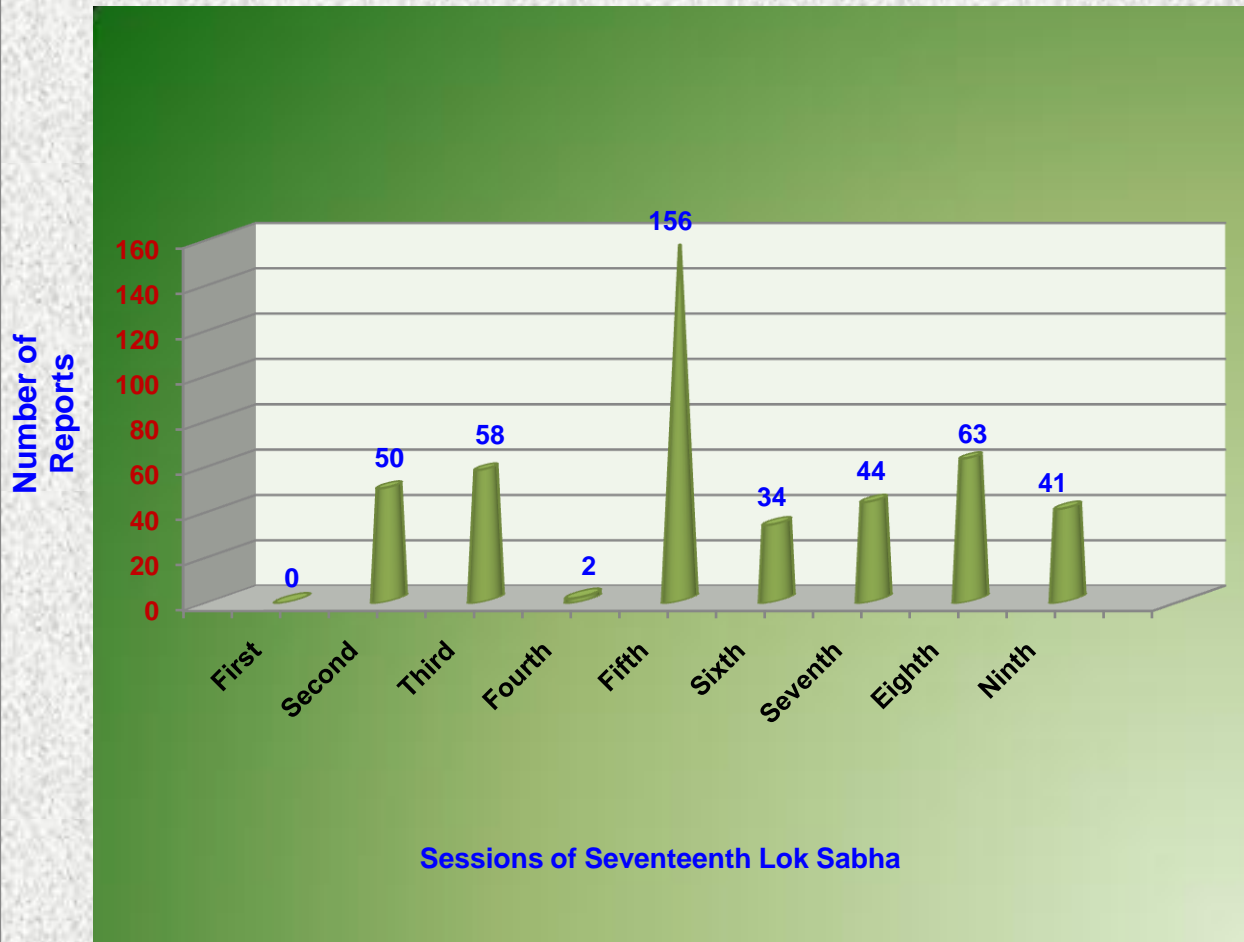
10. Number of matters of Urgent Public Importance Raised during “Zero Hour” (Ninth Session)



11. Number of Discussions under Rule 193	02*
12. Statements by Ministers	50
13. Number of Reports of Parliamentary Committees (DRSCs) Reports presented during 17th Lok Sabha (Ninth Session)	41

***Discussion on one subject completed whereas Discussion on “The need to promote Sports in India and steps taken by the Government in this regard” remained inconclusive.**

Number of Reports by Departmentally Related Standing Committees

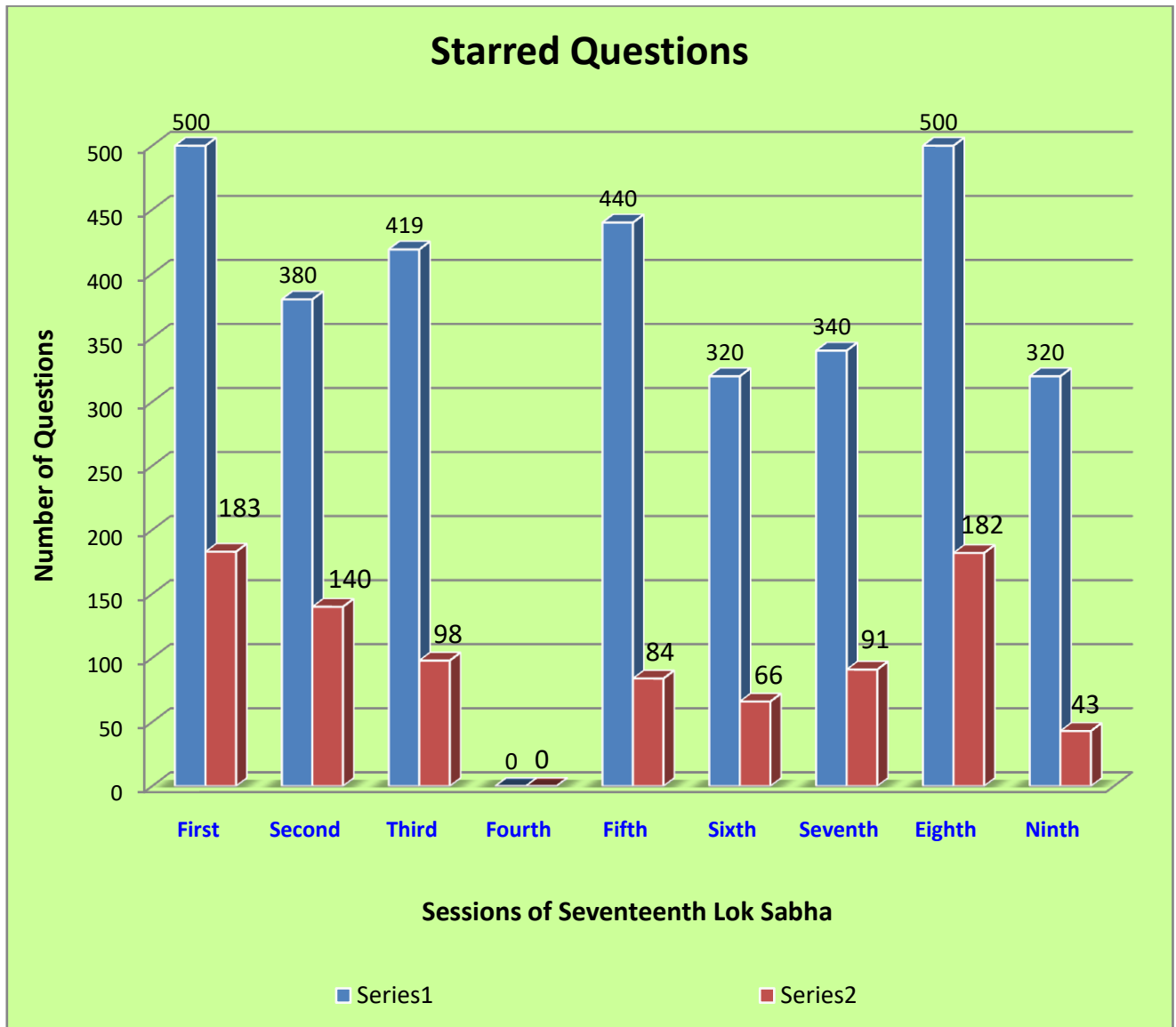


14.Total number of Questions admitted (Ninth Session)

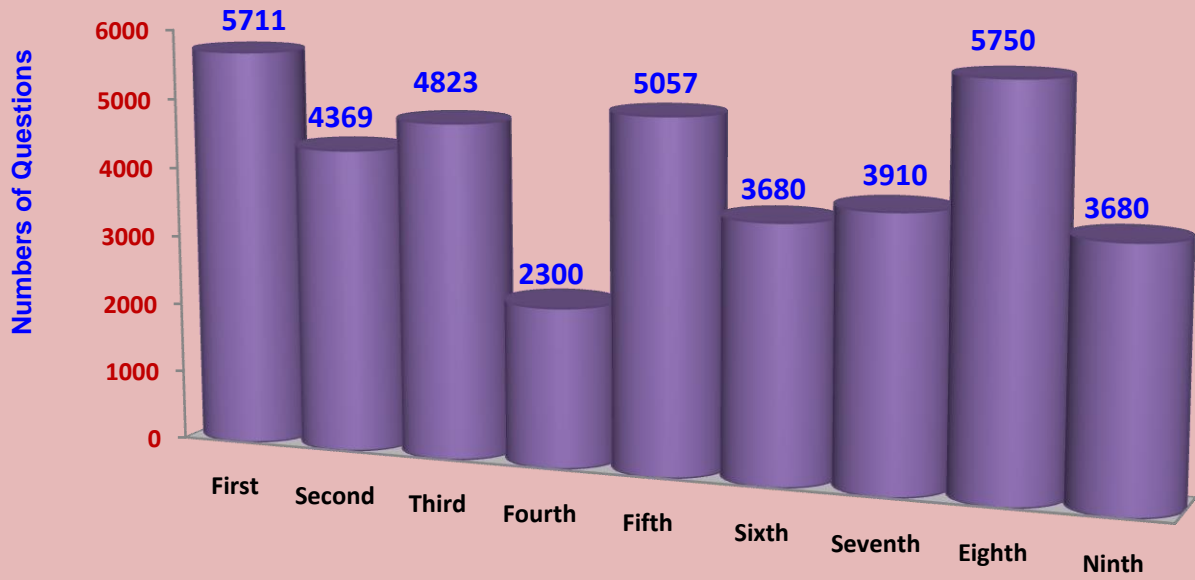
Sl. No.	Type of Questions	Number of Questions
1.	Starred Questions admitted	320*
2.	Starred Questions answered orally	43
3.	Unstarred Questions admitted	3680#

** Excluding 01 Starred Question deleted*

Excluding 08 UnStarred Question deleted



Unstarred Questions admitted



Sessions of Seventeenth Lok Sabha